

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/251(KB)2023
COMP.APPL/108(KB)2023,
IA(COMPANIES.ACT)/168(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	RAJ KUMAR BAJAJ VS AMIT TEXTILES PVT LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv. : For Petitioners

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **2/09/2024**.

**Satyajit Roy
(Court Officer)**